

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
418(ND)/2017

IN THE MATTER OF:

Kamal Kumar Newar and Ors.

.... Petitioner/Applicant

v.

Newar Steels Ltd & Ors.

.... Respondent

Order U/s. 241-242 & 244

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Abhishek Anand, Adv. Ashish
Choudhury, Adv. Kinjal Sheth

For the Respondent :

ORDER

Mr. Abhishek Anand, Ld. Counsel for the Petitioner appeared and undertakes to file soft copies of the pleadings on the E-portal of the Tribunal promptly and also the note on arguments. He is directed to give hard copy of the note before the next date of hearing. At request, list the matter on 09.11.2023.

In the meanwhile, if some of the parties are no more, steps should be taken to bring their LRs on record and notice be issued to them by the petitioner by all modes.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Lalit